

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Notification

No. 599 of 2023/RG

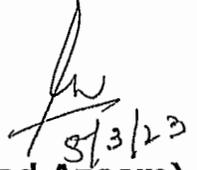
Dated: 05/04/2023

It is notified for information of all concerned that Hon'ble the Chief Justice has been pleased to convene a Full Court Reference in Srinagar Wing of the High Court on 12th April, 2023 (Wednesday) at 3:00 PM to condole the sad demise of Hon'ble Mr. Justice Abdul Qadir Parray, Former Judge, High Court of Jammu & Kashmir and Ladakh, who expired on 20.03.2022.

In terms of the High Court Notification No.49/LP dated 16.10.2020, regarding the guidelines for holding the Full Court reference, the Full Court reference will be held at 3:00 PM in the Court Room of Hon'ble the Chief Justice at Srinagar Wing of the High Court.

It is further notified that the Learned Members of the Bar of Jammu Wing may join the reference proceedings virtually from the Jammu Wing of the High Court.

By Order


5/3/23

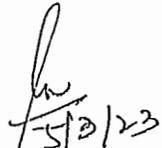
(Shahzad Azeem)
Registrar General

Dated: 05/04/2023

No: 16739-59/RG/23

Copy of the above forwarded to the: -

1. Advocate General, UT of Jammu & Kashmir, Srinagar/Jammu for information.
2. Assistant Solicitor General, UT of J&K, Jammu/Kashmir for information.
3. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar/Jammu.
4. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for information of their Lordships.
5. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
6. Director, J&K Judicial Academy, Jammu.
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
8. Director Information, Jammu /Srinagar.
9. President, High Court Bar Association, Jammu/Srinagar.
.....for information.
10. Joint Registrar (Judicial), High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action.
11. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for information and for getting the same uploaded on the official website of the High Court.
12. Ms. Parveen Jan, W/O Late Hon'ble Mr. Justice Abdul Qadir Parray, Former Judge, High Court of J&K and Ladakh, R/O House No. 44, Baitul Qadir, Government Housing Colony Sanatnagar, Srinagar.


5/4/23

Registrar General